

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).1679/2012

RAM KALP CHAUDHARY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 12-06-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDIRA BANERJEE

HON'BLE MR. JUSTICE AJAY RASTOGI

For Appellant(s) Mr.Akhand Pratap Singh, Adv.(Mentioned by)
For M/S.V. Maheshwari & Co., AOR

For Respondent(s) Mr.Anuvrat Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

List after summer vacation before an appropriate Bench.

(SATISH KUMAR YADAV)
AR-CUM-PS

(ANITA RANI AHUJA)
COURT MASTER (NSH)